



ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರ

ಅಧಿಕೃತವಾಗಿ ಪ್ರಕಟಿಸಲಾದುದು
ವಿಶೇಷ ರಾಜ್ಯ ಪತ್ರಿಕೆ

ಭಾಗ - ೩ Part - III	ಬೆಂಗಳೂರು, ಗುರುವಾರ, ೧೧, ಜೂನ್, ೨೦೨೦ (ಜ್ಯೇಷ್ಠ, ೨೧, ಶಕವರ್ಷ ೧೯೪೨) Bengaluru, THURSDAY, 11, JUNE, 2020 (JYAISTHA, 21, ShakaVarsha 1942)	ನಂ. ೧೯೯ No. 199
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ಕರ್ನಾಟಕ ವಿಧಾನಸಭೆ

KARNATAKA LEGISLATIVE ASSEMBLY

ವಿಧಾನಸಭೆಯ ಸಚಿವಾಲಯ,
ಅಂಚೆ ಪೆಟ್ಟಿಗೆ ನಂ.5074, ವಿಧಾನಸೌಧ,
ಬೆಂಗಳೂರು-560 233.

LEGISLATIVE ASSEMBLY SECRETARIAT,
P.B. No.5074, Vidhana Soudha,
Bengaluru-560 233.
Date: 11.06.2020

No.KLAS/LGA/318/BELC/2020

NOTIFICATION

In pursuance of the provision of sub-section (1) of section 29 of the Representation of the People Act, 1951, I, M.K. Vishalakshi, Secretary(I/c), Karnataka Legislative Assembly and the Returning Officer for the Biennial Election by the Members of the Karnataka Legislative Assembly to fill 7 (Seven) seats in the Karnataka Legislative Council on the retirement of Sri Naseer Ahmed, Smt. Jayamma, Sri. M.C. Venugopal, Sri. N.S. Bose Raju, Sri. H.M. Revanna, Sri. T.A. Sharavana and Sri. D.U. Mallikarjuna, Members of Karnataka Legislative Council on 30.06.2020, hereby fix, with the previous approval of the Election Commission of India, the Room No. 106, First Floor, Vidhana Soudha, Bengaluru -560 233 as the place of poll at which a poll will be taken in pursuance of the Election Commission's Notification **No. 322/KT-LC/2020(MLAs) (1), dated 11.06.2020.**

(M.K. VISHALAKSHI)

Returning Officer,
Biennial Election to the
Karnataka Legislative Council -2020 and
Secretary(I/c),
Karnataka Legislative Assembly.